## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/202/2017

NAME OF THE PETITIONER

: IPK PACKAGING INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: ROC CHENNAI

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B. Savathbabo Representa Coursel pr Respondent B. Sapha Advance Rac, Combato B. Sapha

2. Sankar Varadharajan For petitionon

## **ORDER**

Counsel for the petitioner present. Representing counsel for respondent ROC present. Counsel for the respondent prayed for time to file a reply. At request time is enlarged. Put up on 04.01.2018.

-50 -(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)